GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 650 TO BE ANSWERED ON 25/07/2025

CROP LOSS DUE TO PRE-MONSOON RAINS AND HAILSTORM

650. SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether recent rainfall, including pre-monsoon rains and hailstorm has caused significant crop losses in various parts of the country, particularly in Maharashtra, if so, the details thereof;

(b) the details of crops affected most and estimated loss suffered by the farmers in the country due to incessant rain and hailstorm;

(c) whether Government has conducted any survey to access the loss incurred by farmers due to untimely rain and hailstorm, if so, the details thereof; and

(d) whether Government proposes to provide any compensation to the farmers who lost their crops, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (d) : As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The details of the fund allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in.

The data regarding crop losses incurred to the farmers due to any disasters is not maintained centrally. However, as per the information received from the State Governments / Union Territories, the details of cropped area damaged due to heavy rain/flood during Current Monsoon Season - 2025 (till 21.07.2025) are at Annexure.

The crops affected include paddy, wheat, barley, mustard, jowar, bajra, maize, onion and horticulture crops. In Uttarakhand, an area of 4774.65 hectares has been included as per norms of SDRF with loss amount of Rs. 699.72 lakh. Odisha has paid Rs.15.39 crores out of SDRF to the farmers.

S. No.	Name of States/Uts	Affected crop area (in hectare)
02.	Assam	30475
03.	Karnataka	20211
04.	Maharashtra	91429
05.	Manipur	1440
06.	Meghalaya	6372
07.	Nagaland	11
08.	Odisha	753
09.	Punjab	3569
10.	Sikkim	7
11.	Jammu & Kashmir	1241

Details of cropped area damaged due to heavy rain/flood during Current Monsoon Season - 2025 (till 21.07.2025)

Source: As received from MHA.
